

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-07-2024 AT 10:30 AM**

Company Petition IB/203/2021

AND

IA (IBC) 492/2021 & IA(IBC) 256/2024 in Company Petition IB/203/2021

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Central Bank of India

...Petitioner

AND

Mr. K. Shashidhar & Kamineni Steels

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 492/2021

Learned Senior Counsel Mr P Vikram, for Personal Guarantor present through Video Conference.

Learned counsel Mr VVSN Raju, for applicant present physically.

At request, matter adjourned to 22.07.2024.

IA(IBC) 256/2024

At request, matter adjourned to 22.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**